

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

CP No. 120(ND) 09

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.05.2018**

**NAME OF THE COMPANY: Sh. Neelamber Agarwal Vs. M/s Neel Padam
Builders Pvt. Ltd. & Ors.**

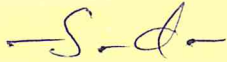
SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner:	Ms. Divya Bhall & Mr. Anuj Shah Advocates
Present for the Respondent:	Mr. Shadan Farasat & Ms. Rudrakshi Deo, Advocates

ORDER

No time left. Renotify this case on 31st of July, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**